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2		3	4	5	
पी॰ ए० एस०		83.26 (कैंप्टिव प्रयोग ग्रीर दूसरों को बेचने के लिये)	89.14 (कैंग्टिव प्रयोग ग्रौर दूसरों को बेचने के लिये)	7.06	
<ol> <li>कैल्झियम पी० वी० ए० एस०</li> </ol>		65.28 (कॅप्टिव प्रयोग भीर 'बिकी के लिये)	68.12 (कैप्टिव प्रयोग भीर (बिक्री के लिये)	4.35	
सिन	4	672.00 (पूस मूस्य)	918.70 (पूल मृत्य)	36.71	
	पी० वी० ए० एस०	पी० वी० ए० एस० .	(कैप्टिव प्रयोग धौर दूसरों को बेचने के लिये)  पी॰ वी॰ ए॰ एस॰ . 65.28 (कैप्टिव प्रयोग धौर 'बिकी के लिये)	(कैंग्टिव प्रयोग भीर दूसरों (कैंग्टिव प्रयोग भीर दूसरों को बेचने के लिये)  पी० वी० ए० एस० . 65.28 68.12 (कैंग्टिव प्रयोग भीर (कैंग्टिव प्रयोग भीर 'बिकी के लिये)  सिन 672.00 918.70	

- (ख) ग्रीषध (मूल्य नियंत्रण) ग्रादेश, 1979 के लागू होने के बाद जहां सरकार ने बल्क ग्रीषधों के मूल्यों में वृद्धि की ग्रनुमति दी है उनकी प्रतिशत वृद्धि को भाग (क) के उत्तर में दर्शाया गया है, उत्याद शुल्क के कारण फार्मूलेशनों के मूल्यों में मामूली वृद्धि हुई है।
- (ग) उपरोक्त भाग (क) में बताये गये मामलों में से किसी भी मामले में भौषघ '(मूल्य नियंद्रण) भादेश, 1979 के लागू होने के बाद मूल्यों में वृद्धि के लिए एक बार से भ्रधिक अनुमति नहीं दी गई है। पी० ए० सी० एस० भ्रौर उसके लवण के मामले में वृद्धि की अनुमति दी गई थी क्योंकि पेट्रोलियम उत्पादों के मूल्यों में वृद्धि के कारण पी० ए० सी० एस० भीर उसके लवण के उत्पादन के लिये भ्रपेक्षित एक रसायन, पेरा-एमिनोफिनोल के मल्य बढ़ गये हैं।

जहां तक इन्होंभेयासिन का संबंध है श्रीषध (मूल्य नियंत्रण) श्रादेश, 79 के लागू होने से पहले सी० पी० सी० द्वारा श्रायातित बल्क श्रीषधों की बिन्नी हेतु उनके लिये 6721— रुपये प्रति किलोग्राम का मूल्य प्रचलित था । देश में एक लघु उद्योग एकक श्रयात् मैसर्स मर्मेड केमिकल्स

द्वारा उत्पादन भारम्भ करने के बाद स्वदेशी उत्प क्र दन के लिये प्रति किसोग्राम 918.70 रुपये का मुल्य निर्धारित किया गया है।

## Hydro-Electric Projects of Karanataka

3309. SHRI OSCAR FERNANDES: Will the Minister of ENERGY AND COAL be pleased to state:

- (a) what are the details regarding the number of hydro-electric projects submitted by the State of Karnataka which are incomplete and need Union Government approval; and
- (b) the time since when each one has been pending and by when these projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b), Two hydel schemes are awaiting clearance. A statement showing the details is enclose.

ly under examination.

Statement

Scheme Installed Estimated Date of receipt Present status of project re ort capacity cest (Rs. of report in crores) 1 5 Ghataprabha Hydroeletric :- C N W 18.02 Jure, 1978 Project report examined in the Project. Central Electricity Authority Central Water Commission and comments sent to the Replics Project authorities. to the comments on irrigation have been received releases in May, 1980 and are Current-

2	8	4	5		
t × 20MW	9.32	Sept, 1979	Project report examined in the Central Electricity Authority/ Central water Commission and comments have been sent to the Project autoorities in February/ March, 1980. Replies to these comments are awaited.		
	1 × 20MW	2 8 1×20MW 9·32	2 8 4 1×20MW 9·32 Sept, 1979		

## Supply of Paraffin Wax to Small Scale Industries in Orissa

3310. SHRI K. PRADHANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) the small scale industries in Orissa which consume paraffin wax as their basic raw material together with the installed capacity of each such industry and the allotment of paraffin wax to each of them during last three years;
- (b) whether it is a fact that the supply of paraffin wax have not been satisfactory during the last three years; and
- (c) if so, the steps Government have proposed to take to ensure adequate supply of paraffin wax to these industries in the interest of continuity of production and employment of the workers therein?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). The required information is being collected and will be laid on the table of Lok Sabha

## World Bank Assistance for Medium Irrigation Project

3311. SHRI D. P. JADEJA: Will Minister of IRRIGATION the be • pleased to state:

- (a) whether World Bank has surveyed certain States for assisting in respect of constructing medium irrigation projects in India;
- (b) if so, when the survey was done:
- (c) the names of the States selected; and
- (d) the details of the quantum and mode of such assistance offered by the World Bank?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) to (d). The concept of financing a group of medium irrigation projects which would satisfy the economic and criteria evolved by technical the World Bank in consultation Government of India was introduced in 1977. Under this approach two agreements have been signed for medium irrigation projects in the States of Orissa and Gujarat as details given below:--

Sl. No	Name of Project			Amount of credit (\$ millien)	Date of signing	Closing date of Agree- ment
1,	Orissa Irrigation Project			58 00	11-10-77	31-10-83
2.	Gujarat Irrigation Project			85.00	17-7-78	30 <del>-8</del> -84

Cluster of Medium Irrigation Project in Medhya Pradesh is being considered for similar ciedit assistance.